

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD

RA/M.A/O.A./ T.A. / 458 1980

Lakshmi Narayan Applicant (s).

L.K. Solanki Adv. for the
Petitioner (s).

Versus

Union of India & A Respondent (s).

Govt. Adv. for the
Respondent (s).

| SR. NO. | DATE. | ORDERS. |
|----------|-------|--|
| | | Transfer (Copy ad. Sorrel) |
| - | | R.P.A.D. Recd. from Appli. (08/11/91) & kept with APP/458/90 |
| - | | R.P.A.D. recd. from Resp. no. 3 (08/11/91) |
| - | | R.P.A.D. recd. from Resp. no. 1 (08/11/91) & kept with APP/458/90 |
| - | | R.P.A.D. Recd. from APP/11 (08/10/91) |
| 10/11/91 | | Below judgement - letter dtd. 14/12/90 |
| 14/12/91 | | Received from S.Y. Board, New Delhi FIA |

Shri Lakshmi Narayan
Works Manager, Loco Shop,
Dahod.

: Applicant

Versus

1. The Secretary,
Railway Board,
Rail Bhawan,
Rai Sina Marg,
New Delhi.
2. General Manager,
Western Railway,
Churchgate, Bombay.
3. Shri H.L.Khemani, or his successor
Chief Mech.Engineer,
Western Railway,
Churchgate, Bombay.

: Respondents

Coram : Hon'ble Mr. M.M.Singh

: Administrative Member

Hon'ble Mr. R.C.Bhatt

: Judicial Member

O R D E R

Date: 14-2-1991

Per: Hon'ble Mr. M.M.Singh

: Administrative Member

Heard the petitioner in person and Mr.R.M.Vin,
learned advocate for the respondents.

We noticed that the application so far as it seeks
punitive action against the officers who allegedly did not
properly apply their mind to the request of the applicant
for transfer is not in order. Further, the applicant
requested for transfer which the respondents duly considered
and the reply at Annexure A-7 says that the applicant and
one M.S.Parihar requested for transfer to Ajmer Division
and George Alex Vaz requested for transfer to Bombay. The
administration replied that their individual requests for
transfers cannot be considered at present as they have been
posted to their respective posts only a few months back
which reply given appears to be as proper. In view of
the aforesaid findings, the application is not being in

order, we hereby reject the application without any order as to costs.

rcb
(R.C.Bhatt)
Judicial Member

M.M.Singh
(M.M.Singh)
Administrative Member

a.a.b.

Shri Lakshmi Narayan
Works Manager, Loco Shop,
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: 2 :

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(R.C.Bhatt)
Judicial Member

(M.M.Singh)
Administrative Member

a.a.b.